

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 14/09/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53439/2016-CU[DB] dated 07/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/23/2010	AJANTA INDIA LIMITED, AJANTA INDUSTRIAL ESTATE, OPPOSITE REWAPARK, MORBI-363641, GUJARAT

**Name and Address of
Respondent**

2	-DESIGNATED AUTHORITY DIRECTORATE GENERAL OF ANTI- DUMPING AND ALLIED DUTIES, 1. MINISTRY OF COMMERCE AND INDUSTRIES. GOVERNMENT OF INDIA UDYOG BHAWAN, NEW DELHI 110001 2. UNION OF INDIA MINISTRY OF FINANCE SECRETARY - REVENUE GOVERNMENT OF INDIA NORTH BLOCK, NEW DELHI
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Copy To

3Advocate(s) / Consultant(s):

**RAJIV SHANKAR DVIVEDI
F-10, JANGPURA
EXTENTION,
NEW DELHI-110014**

4 Additional Party's Name & Address :

SHIN KWANG LANKA PVT LTD
PATTIWILA ROAD
SAPUGASKANDA MAKOLA,SRI
LANKA

STARLITE LIGHTING LIMITED
6,MIDC,TRIMBAK ROAD
SATPUR,NASHIK-
422007,MAHARASHTRA

**PHILIPS ELECTRONIC INDIA
LTD**
9TH FLOOR,DLF 9-B,DLF CYBER
CITY,SECTOR-25,DLF PHASE-
3,GURGAON-122002,INDIA

**YANYANG ELECTRONIC
FLUORESCENT LAMP
FACTORY,**
CAISAN INDUSTRIAL ZONE,
GZUZEN TOWN,ZHONGSHAN
CITY,CHINA

EMBASSY OF CHINA
50-
D,SHANTIPATH,CHANAKYAPURI,NEW
DELHI-110021

BSNL
BHARAT SANCHAR
BHAVAN,HAISH CHANDER
MATHUR LANE,JANPATH,NEW
DELHI-110001

ZTE CORPORATION LTD
ZTE PLAZA,KEJI ROAD
SOUTH,HI-TECH
INDUS.PARK,NANSHAN
DISTRICT.SHENZHEN,P.R.CHINA

**TIRUMALA SEVEN HILLS (P)
LTD**
40,STRAND ROAD MODEL
HOUSE,3RD FLOOR,SUITE NO-
10,KOLKATA-700001

EMBASSY OF ISREAL
203,AURANGZEB
ROAD,D.H.Q.NEW DELHI-110011

**MR.ASHOK DHINGRA,
ADVOCATE**
SANSTONE CREST,OPP.PARK
PLAZA HOTEL,SUSHANT
LOK,PH-I,GURGAON-122009

**MR.ROHAN SHAH,ECINOMIC
LAWS PRACTICE,ADV.& SOL**
1502,A-WING,DALAMAL
TOWERS,NARIMAN
POINT,MUMBAI-400021

MR.AJOY ROY,ADVOCATE
216,OKHLA INDUSTRIAL
ESTATE,PHASE-III,NEW DELHI

**MR.RAJESH
SHARMA,ADVOCATE**
TRM,SOLICITORS &
CONSULTANTS,K-
3/A,SAKET,NEW DELHI

MR.JITENDERA SINGH
F-21,GEETANJALI ENCL.NEW
DELHI-110017

M/S OSRAM INDIA PVT LTD
SIGNATURE TOWER,11TH
FLOOR.SOUTH CITY-I,GURGAON-
122001

**M/S INDO ASIAN FUSEGEAR
LTD**
A-39,PHASE-II,NOIDA.U.P.

**FOSHAN ELECTRICAL AND
LIGHTING CO**
15 NORTH FENJIANG ROAD,
FOSHAN,CHINA-528000

OSRA CHINA LIGHTING CO.
NO-1 NORTH INDUSTRIAL ROAD
FOSHAN,GURGAON.CHINA-
528000

**PHILIPS & YAMING LIGHTING
CO.LTD**
NO-2688,HUYI HIGHWAY,MALU
TOWN,JIADING
DISTRICT,SHANGHAI-201801,CHINA

5 Bar Association, CESTAT, Delhi

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

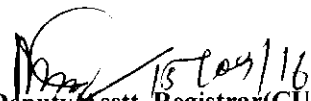
12 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society , 52, Nagarjuna Hill,Punjagutta Hyderabad.-500082

15 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


Deputy Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 7.9.2016

Anti-Dumping Appeal No.23 of 2010

Arising out of the Final Findings No.14/1/2007--DGAD dated 27.2.2009 passed by the Designated Authority and Customs Notification No.55/2009-Customs, dated 26.5.2009 passed by the Ministry of Finance, Department of Revenue.

Ajanta India Ltd. .. Appellant

Vs.

Designated Authority, .. Respondent
Directorate General of Anti-Dumping and
Allied Duties/Ministry of Finance

Appearance:

None for the appellants

Present Shri Amit Singh, Advocate for the Designated Authority,
Ministry of Commerce

Present Shri Govind Dixit, A.R. for the Revenue

Present Shri Rajiv Shankar Dwivedi, Advocate [R-4] for the interested party

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. S.K. Mohanty, Judicial Member
Hon'ble Mr. B. Ravichandran, , Technical Member

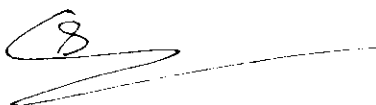
Final Order No. 53439/2016

Per Justice (Dr.) Satish Chandra:

The Tribunal has passed an order on 23.11.2010. The same was challenged before Hon'ble High Court in Writ Petition No.W.P.(C)891/2011 where the order of the Tribunal was upheld but the time limit was extended till 27th September 2010. The High Court has directed the Tribunal to dispose of the appeal as expeditiously as possible.

2. The appeal was listed on 6.8.2014, 27.10.2014, 24.8.2015, 19.1.2016, 2.9.2016 and 7.9.2016.

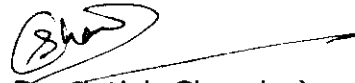
3. Further, the registry has emailed to the Counsel on 30.8.2016 when there is no response on behalf of the appellant.

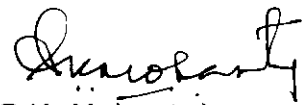


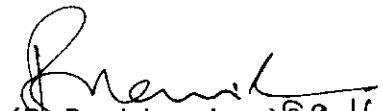
4. Shri Rajiv Shankar Dwivedi, Id. Advocate representing Respondent No.4 submits that in the meantime, sunset review has completed on 11.5.2015. So, nothing survives in the present appeal.

2. It may be mentioned as per maxim, VIA ILATIBUS ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps those who are vigilant and not those who go to sleep.

3. In view of the above, the appeal is dismissed for default.


(Justice Dr. Satish Chandra)
President


(S.K. Mohanty)
Judicial Member


(B. Ravichandran) 29.16
Technical Member

scd/